

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 10th March, 2026

NO. LJ (B).3/2021/Pt/41 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Assistant Returning Officer and Zonal Magistrate in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within East Garo Hills District :-

ASSTT. RETURNING OFFICER :

Sl No	Names of Officers and Designation
1.	Shri Asish Koch, MCS, AC

ZONAL MAGISTRATE :

1.	Shri Asish Koch, MCS, AC
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(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO. NO. LJ (B).3/2021/Pt/41 - A,
Copy to:-

Dated Shillong, the 10th March, 2026

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, East Garo Hills District, Williamnagar for information with reference to letter No. EGH/ELE.202/GHADC/ERO/AERO/2026/03, dt. 27.1.2026.
4. District Council Affairs Department with reference to letter No.DCA.12/2026/47, dt. 23.2.26.
5. Personnel A.R (A) Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/